NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP54/10	TP22/16	Hearing	397/398	Kirti D Shah and 5 others Vs Deluxe Roadlines Pvt Ltd and 3 others

NAME (IN CAPITAL) SL. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 Uday Shankas Assts Adv for Petitioner Awlper 9482848179
M. R. Norlog Ad J. Rof. Dave Bare 359935

Counsel for petitioner is present. Shri M.R. Narayan, Advocate for respondent is present. He reported that he undertakes to file vakalat for respondents and requested time to file vakalat.

Time is granted till 20.06.2017.

MEMBER (J)

MEMBER (T)